

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORDERS OF THE BENCH**

**Date of Order: 13.09.2012**

CP No. 42/2012 (OA No. 358/2008) with  
MA No. 183/2012 & MA No. 260/2012

Mr. Ramesh Chand, counsel for petitioner.  
Mr. Anupam Agarwal, counsel for respondents.

Learned counsel appearing for the petitioner as well as respondents submitted that the compliance of the order dated 19<sup>th</sup> May, 2011 passed by this Bench of the Tribunal in O.A. No. 358/2008 has been made by the respondents fully in true and latter spirit.

In view of the submissions made on behalf of the respective parties, the present Contempt Petition stands dismissed. Notices issued earlier to the respondents are discharged.

In view of the order passed in the C.P., no order is required to be passed in the Misc. Applications, thus, the same are disposed of.

*Anil Kumar*  
(ANIL KUMAR)  
MEMBER (A)

*K. S. Rathore*  
(JUSTICE K.S. RATHORE)  
MEMBER (J)

Kumawat